2869

t[THE MINISTER OF INDUSTRIAL 1 DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) A tatement is laid on the Table of the House.

(b) and (c) As indicated in the statement referred to at (a) above, inter se seniority in respect of persons appointed to "selection" posts, is based on the order of preference decided upon by the Departmental Promotion Committee while drawing a select list. In two recent cases, promotions were made, based on the select list drawn up by the Departmental Promotion Committee and the question of overlooking the claims of senior officers does not, therefore,

## STATEMENT

Rules are framed for recruitment to various posts categorised as either "non-selection" or selection" posts.

- 2. Promotion to "non-selection" posts is made strictly on the basis of senioiity subject to rejection of the unfit. Fitness or otherwise to promotion ' is determined by the Departmental Promotion Committees appointed for the purpose.
- 3. The procedure for making promotions -to "selection" posts is briefly as follows:
  - (a) Appointments to "selection" posts are made on the basis of merit and seniority is taken into account only to the extent indicated below.
  - Departmental Promotion (b) The or other selecting authority mittee should first decide the field of choice, i.e., the number of eligible officers awaiting promotion who should be considered for inclusion in the 'select' list, provided, however, that an officer of outstanding merit may be included in the list of eligible candidates even

the number of vacancies expected within a

- (c) From among such officers, those who are considered unfit for promotion be excluded.
- merit as determined by their respective

- record of service. The 'select' lis should then be prepared by placing the names in the order of these three categories without disturbing seniority inter se within each category.
- (e) Promotion should normally be made from the 'select' list in the order in which the names are finally arranged.
- (f) The 'select list' should be periodically reviewed. The names of those officers who have already been promoted (otherwise than on a local or purely temporary basis) and continue to officiate should be removed from the list and the rest of the names along with others who may now be in eluded in the field of choice should be considered for inclusion in the 'select list, for a subsequent period.]

## DOUBLE LINE BETWEEN GAUHATI AND TINSUKIA

1015. SHRI G. BARBORA: Will the Minister of RAILWAYS be pleased to state whether it is a fact that Government have a plan under consideration for the opening of a double line between Gauhati and Tinsukia and also for the extension of the yards of the station to ensure the efficient running and safety of the train services on that route?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : There is no plan either for doubling the line between Gauhati and Tinsukia or for extension of yards as sufficient capacity exists to cater fully for the traffic Com offering at present or anticipated in the near future

## CLASSIFICATION OF T. T. Es. AS CONDUCTORS

10 16. SHRI D. THENGARI: Will the Minister of RAILWAYS be pleased to refer to the answer to Unstarred Question No. 414 given if he is outside the normal field of in the Rajya Sabha on the 24th February, 1969, regarding classification of T.T.Es. as Conductors and lay on the Table of the House a Note.—The field of choice, wherever copy each of the communications issued by the possible should extend to five or six times (i) Railway Board, (ii) General Manager, Northern Railway, and (iii) Divisional Superintendent, Northern Railway (Delhi Division) in the matter ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): A copy of the orders 1) The remaining officers should be issued by the Railway Board *vide* their letter No. classified as "outstanding", "very E(S)63LG5/3 dated 17-5-1965 is attached. As good", and "good" on the basis of regards the communications issued by the General

t[ ] English translation.